

ITEM NO.8

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10773/2024

(Arising out of impugned final judgment and order dated 25-07-2024 in MCRC No. 27154/2024 passed by the High Court Of M.p At Indore)

RAMRATAN@RAMSWAROOP & ANR.

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

(IA No. 175830/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 175832/2024 - EXEMPTION FROM FILING O.T. IA No. 175829/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 10-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Gaurav Agarwal, Sr. Adv.
Ms. Mrinmoi Chatterjee, AOR
Ms. Kirti Lal, Adv.
Mr. Varun Dev Mishra, Adv.
Mr. Ritvik Mishra, Adv.

For Respondent(s) Mr. Nachiketa Joshi Sr. Adv., A.A.G.
Mr. Pashupathi Nath Razdan, AOR
Mr. Kushagra Singh, Adv.
Ms. Maitreyee Jagat Joshi, Adv.
Ms. Ojaswini Gupta, Adv.
Ms. Ruby, Adv.

Mr. Puneet Jain, Sr. Adv.
Mr. Christi Jain, AOR
Mr. Mann Arora, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 18.09.2024.

Tag this matter along with Dy. No. 40532 of 2024.

In the meanwhile, there will be an interim stay of the

operation and implementation of condition no. 7 with respect to the wall in question, referred to in Miscellaneous Criminal Case No. 27154/2024, till the next date of listing.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)